

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 212**  
**(IB)-3013(ND)2019**

**IN THE MATTER OF:**

**M/s. Reach International**

... **Applicant/Petitioner**

**Vs.**

**M/s. Altech Infrastructure (P) Ltd**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 18.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Advocate Ridhima Verma- For Respondent

**ORDER**

Renotify this case on 14.09.2021



**(T.S. SINGH)**  
**COURT OFFICER**